

price under the Commonwealth Sugar Agreement. The balance quantity will be exported to U.K. on weighted average of the London Daily Price on call basis. Export to Canada is on price fixing basis linked to the average of London Daily Price during a specified period.

दिल्ली में मैक्सिकन किस्म के गेहूँ का बीज के रूप में प्रयोग

89. श्री शौंकार लाल बेरवा : क्या साहू तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली में छोटी के लिये मैक्सिकन किस्म के गेहूँ का बीज प्रयोग में लाया जा रहा है; और

(ख) यदि हाँ, तो आगामी फसल में गेहूँ बीजों के लिये ऐसा कितना बीज दिल्ली प्रशासन को दिखे जाने की संभावना है?

साहू, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री अमरनाथ सिंह) : (क) जी हाँ,

(ख) आगामी गेहूँ की फसल के लिए अभी तक प्रतिमक्य से कोई लक्ष्य नहीं बनाया गया है। मैक्सिकन गेहूँ की किस्मों के बीजों की कमी नहीं है। दिल्ली राज्य के लिए जो कार्यक्रम निश्चित किया जाएगा उसके अनुसार गेहूँ की आगामी फसल के लिये दिल्ली प्रशासन को बीज दिए जाएंगे।

छोटी सिंचाई योजनाएँ

90. श्री शौंकार लाल बेरवा : क्या साहू तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) इस वर्ष देश में छोटी सिंचाई योजनाओं पर कितना धन व्यय किया गया है; और

(ख) इनका व्यय क्या है ?

साहू, कृषि, सामुदायिक विकास तथा सहकारिता मंत्रालय में राज्य मंत्री (श्री अमरनाथ सिंह) : (क) और (ख). 1966-67 के बालू वित्तीय वर्ष के दौरान लघु सिंचाई कार्यक्रम के लिये विभिन्न राज्यों को 84.89 करोड़ रुपये का खर्च अनुमोदित किया गया था। इसके प्रतिरिक्त विभिन्न राज्यों को 23.05 करोड़ रुपये की प्रतिरिक्त राशि भी निर्धारित की गई है। इस प्रकार 1966-67 के दौरान कुल 107.94 करोड़ रुपये का खर्च निर्धारित किया गया है। बालू वित्तीय वर्ष अभी समाप्त नहीं हुआ है। अतः यह मालूम नहीं कि इस वर्ष विभिन्न लघु सिंचाई योजनाओं पर वास्तव में कितना खर्च आया है।

Internal Air Services

Shri Shri D. C. Sharma: Will the Minister of Tourism and Civil Aviation be pleased to state:

(a) whether it is a fact that the Indian Airlines Corporation has begun implementation of its Fourth Plan for expansion and streamlining of the internal air services; and

(b) if so, a brief resume of the work so far done in this regard?

The Minister of Tourism and Civil Aviation (Dr. Karan Singh): (a) and (b). The Fourth Plan schemes of the Indian Airlines Corporation include provision for the purchase of 6 Caravelle type of aircraft, 7 aircraft to replace Viscounts and Skymasters, 15 aircraft of the Avro/F-27 type to replace the Dakotas and 15 feeder route aircraft.

Two Caravelles were acquired during October-November 1966 and one more is expected to be received by October-November, 1967. Three F-27 aircraft were acquired during 1966 and proposals for acquiring two more are under consideration. A contract for acquiring 9 Avro aircraft

during 1957-58 and 1958-59 is being finalised. A Committee has been set up to make recommendations on the best arrangements for replacement of the Viscount fleet of the I.A.C.

Package Programme in Haryana State

82. Shri Abdul Ghani Dar: Will the Minister of Food and Agriculture be pleased to state:

(a) the names of Districts in Haryana State which have been included in the Package Programme by the Central Government; and

(b) whether Gurgaon is proposed to be included in the Package Programme?

The Minister of State in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri Annasahib Shinde): (a) The Intensive Agricultural District Programme (Popularly known as Package Programme) is at present in operation in one district of each State. In the undivided Punjab Ludhiana was the district selected for the implementation of this programme. After the formation of Haryana State, a decision has been taken to launch the I.A.D.P. in Karnal District. The State Government have initiated action to implement this decision.

(b) No.

12.00 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SERIOUS FOOD CRISIS IN THE STATES OF ASSAM, BIHAR, GUJARAT, KERALA, MADRAS, UTTAR PRADESH AND WEST BENGAL, STARVATION DEATHS IN BIHAR AND UTTAR PRADESH AND WITHDRAWAL OF SUBSIDY TO KERALA AND WEST BENGAL

Mr. Speaker: On the Calling Attention notice, I would like to point out to the hon. Members that there are about 40 names given. Instead of all the 40 Members being called, we

might have an hour or two for a separate discussion of the matter.

An hon. Member: Two hours.

Mr. Speaker: If it is one hour, it may become two hours. I have no objection. I want to give the House an opportunity for a clear discussion. If I call one by one, to call all the 40 Members would take two hours, and it does not help. If you all agree and if the Minister also agrees, I have no objection to have a separate discussion, to which the Minister will also reply. We will take two hours.

Shri Vasudevan Nair (Peermade): At least one day.

Mr. Speaker: We will consider. If the Minister agrees, we can have a day. I have no objection. It is a very important problem.

Shri N. Sreekantan Nair (Quilon): It is also a very urgent matter.

Some hon. Members rose—

Mr. Speaker: One by one.

Shri N. Sreekantan Nair: It must be taken up today.

श्री शिव नारायण (वसती) : अध्यक्ष महोदय, मेरा प्वाइंट ऑफ ऑर्डर है। प्रपोजीशन हो या कांग्रेस बैठ वाले हों, कम से कम जब स्पीकर चेम्बर में खड़े होते हैं तब किसी मेम्बर को खड़ा नहीं होना चाहिये। ये लोग खड़े हो जाते हैं.. (ध्वजबजान) मैं थाप से प्रार्थना करता हूँ कि इसका इन्तजााम होना चाहिये।

Several hon. Members rose—

Mr. Speaker: One by one; if half a dozen Members rise, what can we do?

श्री कंबर लाल गुप्ता (दिल्ली सदर) : मेरा सजेसन यह है कि दो घण्टे का या थोड़े दिन का डिस्कशन फूड प्राबलम के बारे में हो जाये तो अच्छा रहेगा।